

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)176/9/HDB/2017
NAME OF THE COMPANY	Air Coasta Aviation Private Limited
NAME OF THE PETITIONER(S)	Flight Raja Travels Pvt Limited
NAME OF THE RESPONDENT(S)	Air Coasta Aviation Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mukech Yadar	Advocati	mu kesh@ Jenpatin 8050162057	Mukathad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rusleek Reddy K.V.	Adv.	98855 4236 gustreekreddyfe	Rusher
		1 Gm	whoon.

Heard, Mr.Mukesh Yadav, learned counsel for the petitioner, Mr.Susheek Reddy K.V. on behalf of Mr.Tarun G.Reddy, learned counsel for the respondent.

Learned counsel undertakes to file Vakalat for the respondent and requested time. Post the case on 10.10.2017

Member (Technical)

Member (Judicial)